Annexure-7

Name of the corporate debtor: Kandla Energy and Chemicals Limited : Date of commencement of CIRP 21-10-2022; List of creditors as on 23-12-2022

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	Incomet tax	Central	3-11-2022	1,043,528,988	1,043,528,988	Income tax demand	No	0	0	0	0	0	Admitted based on intimation received
2	Customs	Central	10-11-2022	269,145,856	269,145,856	Customs duty demand	No	0	0	0	0	0	
3	Provident fund	Central	19/12/2022	177,611	177,611	Provident fund demand	No	0	0	0	0	0	Admitted based on intimation received
			Total	1,312,852,455	1,312,852,455								